

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 313/TT/2014

Subject : Approval of annual fixed cost and determination of tariff for the licensed transmission business for the financial year 2014-19 and truing up for the financial year 2011-14.

Date of Hearing : 11.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Jindal Power Limited

Respondents : Jindal Power Limited and 27 others

CORRIGENDUM

The following paras shall be added after para 3 of the RoP dated 11.7.2017:-

“4. Learned counsel for the petitioner submitted that adjustment of tariff pursuant to the Commission’s order dated 18.12.2015 has not been made and the same may be done at the time of final computation of the tariff in the instant petition to avoid repeated revision in the tariff. The Commission noted the submissions of learned counsel for the petitioner.

5. The Commission reserved the order in the matter.”

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

